

INCOME TAX APPELLATE TRIBUNAL: BANGALORE BENCHES: BANGALORE

CONSTITUTION OF BENCHES FROM 19/01/2026 to 22/01/2026

Bench	Court Room Number	TIME	Hon'ble President, Vice President and Members
SPECIAL BENCH on 19/01/2026	1	10.30 AM	Justice (Retd) C.V. Bhadang, President Sri. George George K, Vice President & Ms. Padmavathy S, Accountant Member
C	2	10.30 AM	Sri Prashant Maharishi, Vice President. & Sri. Keshav Dubey, Judicial Member
B	3	10.30 AM	Sri. Waseem Ahmed, Accountant Member & Sri. Soundararajan K, Judicial Member
A BENCH WILL NOT FUNCTION FROM 19/01/2026 TO 22/01/2026			
SMC: NO CASES ARE LISTED FOR HEARING FROM 19/01/2026 TO 22/01/2026			

CONSTITUTION OF BENCHES FROM 27/01/2026 to 29/01/2026

Bench	Court Room Number	TIME	Hon'ble Vice President and Members
A	1	10.30 AM	Sri Prashant Maharishi, Vice President. & Sri. Soundararajan K, Judicial Member
C+SMC	2	10.30 AM	Sri. Waseem Ahmed, Accountant Member & Sri. Keshav Dubey, Judicial Member
B BENCH WILL NOT FUNCTION FROM 27/01/2026 TO 29/01/2026			
26/01/2026 IS HOLIDAY ON A/C OF REPUBLIC DAY			
NEW NOTICES WILL BE ISSUED BY E-MAIL FOR ADJOURNED CASES OF A BENCH FROM 19/01/2026 TO 22/01/2026 AND B BENCH FROM 27/01/2026 TO 29/01/2026			

CISCO WEBEX - COURT NO. 1
Meeting Id : 26478966560
Password: Court1

CISCO WEBEX - COURT NO. 2
Meeting Id : 26441999069
Password: Court2

CISCO WEBEX - COURT NO. 3
Meeting Id : 26448401644
Password : Court3

Sd/-
(Prashant Maharishi)
Vice President

Dated: 15.01.2026
Place: Bangalore.

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INCOME TAX APPELLATE TRIBUNAL, BANGALORE

CAUSE LIST OF SPECIAL BENCH FOR 19-JANUARY-2026 (MONDAY)

BEFORE JUSTICE (RETD) C.V. BHADANG, HON'BLE PRESIDENT

AND SRI. GEORGE GEORGE K HON'BLE VICE PRESIDENT

AND MS. PADMAVATHY HON'BLE ACCOUNTANT MEMBER

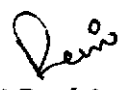
IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1413/BANG/2025	2017-18	[A] M.D. SONS	H.C. KHINCHA & CO.,
APPLICATION REQUESTING FOR ADMITTING THE APPELLANT AS INTERVENER IN THE SPECIAL BENCH				
1	ITA 86/PAN/2024	2017-18	BHIMAJI MAGANLAL PATEL	APPLICATION ALLOWED
2	CO 3/PAN/2025	2017-18	BHIMAJI MANGANLAL PATEL	APPLICATION ALLOWED
3	ITA 1938/BANG/20256	2017-18	SRI MALLEDEVARU SHAYA RAJAPPA	TO BE PLACED BEFORE BENCH
4	ITA 5430/MUM/2025	2017-18	NEO ITURKAA ENTERPRISES	TO BE PLACED BEFORE BENCH
5	ITA 1144/IND/2025	2017-18	ARPIT PATEL	TO BE PLACED BEFORE BENCH
6	ITA 1413/bang/2025	2017-18	SRINIVASA HARISH	TO BE PLACED BEFORE BENCH

CISCO WEBEX: COURT NO.1

MEETING ID: 26478966560

PASSWORD: Court1


Assistant Registrar

16-Jan-26

INCOME TAX APPELLATE TRIBUNAL, BANGALORE

CAUSE LIST OF B BENCH FOR 19-JANUARY-2026 (MONDAY)

**BEFORE HON'BLE WASEEM AHMED, ACCOUNTANT MEMBER
AND HON'BLE SOUNDARARAJAN K., JUDICIAL MEMBER**

IN COURT ROOM 3

Sr	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	ITA 2424/BANG/2024	2015-16	[A] SUMA NARASIMHA RAO BHANDARI	None
2	ITA 1557/BANG/2025	2017-18	[A] RAJA BASAVARAJ BHIMALLI	Smt. Rama P.V. Advocate
3	ITA 1899/BANG/2025	2013-14	[A] MAHABOOB KHAN	
4	ITA 1900/BANG/2025	2013-14	[A] MAHABOOB KHAN	
5	ITA 1901/BANG/2025	2014-15	[A] MAHABOOB KHAN	
6	ITA 1902/BANG/2025	2014-15	[A] MAHABOOB KHAN	
7	ITA 1903/BANG/2025	2014-15	[A] MAHABOOB KHAN	
8	ITA 1904/BANG/2025	2015-16	[A] MAHABOOB KHAN	
9	ITA 1905/BANG/2025	2015-16	[A] MAHABOOB KHAN	
10	ITA 1906/BANG/2025	2016-17	[A] MAHABOOB KHAN	
11	ITA 1907/BANG/2025	2016-17	[A] MAHABOOB KHAN	
12	ITA 1908/BANG/2025	2016-17	[A] MAHABOOB KHAN	
13	ITA 1909/BANG/2025	2015-16	[A] NO 242 RAMESHWARA KUDUMANGALORE VIVIDODESHA PRATHAMIKA KRISHI GRAMEEN SSN	
14	ITA 1910/BANG/2025	2020-21	[A] NO 242 RAMESHWARA KUDUMANGALORE VIVIDODESHA PRATHAMIKA KRISHI GRAMEEN SSN	
15	ITA 1911/BANG/2025	2017-18	[A] SHRI BASAVESHWAR CREDIT COOPERATIVE SOCIETY LIMITED HUNGUND	

Per
Assistant Registrar
16-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, BANGALORE
CAUSE LIST OF B BENCH FOR 20-JANUARY-2026 (TUESDAY)

**BEFORE HON'BLE WASEEM AHMED, ACCOUNTANT MEMBER
AND HON'BLE SOUNDARARAJAN K., JUDICIAL MEMBER**

IN COURT ROOM 3

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	ITA 685/BANG/2024	2016-17	[A] SRI. VIJAY MALLYA (RAMASAMY VIJAYANAND, CA.,)	Sri. Vijayanand, CA
2	ITA 826/BANG/2024	2016-17	[D] VIJAY MALLYA (E-FILING)	Sri. Vijayanand, CA
3	ITA 488/BANG/2025	2018-19	[A] SHUBHA PRAKASH	Ms. Manasa, Advocate
4	ITA 701/BANG/2025	2013-14	[A] MICRO LABS LIMITED	Sri. S. Parthasarathi, Advocate
5	ITA 702/BANG/2025	2014-15	[A] MICRO LABS LIMITED	Sri. S. Parthasarathi, Advocate
6	ITA 703/BANG/2025	2015-16	[A] MICRO LABS LIMITED	Sri. S. Parthasarathi, Advocate
7	ITA 704/BANG/2025	2016-17	[A] MICRO LABS LIMITED	Sri. S. Parthasarathi, Advocate
8	ITA 806/BANG/2025	2013-14	[D] MIRCO LABS LIMITED (EF)	Sri. S. Parthasarathi, Advocate
9	ITA 807/BANG/2025	2014-15	[D] MICRO LABS LIMITED (EF)	Sri. S. Parthasarathi, Advocate
10	ITA 808/BANG/2025	2015-16	[D] MICRO LABS LIMITED (EF)	Sri. S. Parthasarathi, Advocate
11	ITA 809/BANG/2025	2016-17	[D] MICRO LABS LIMITED (EF)	Sri. S. Parthasarathi, Advocate
12	ITA 1223/BANG/2025	2019-20	[A] SNN SPIRITUA DEVELOPER	Sri. Ramakrishna Kamath, CA
13	ITA 1224/BANG/2025	2020-21	[A] SNN SPIRITUA DEVELOPER	Sri. Ramakrishna Kamath, CA
14	ITA 1620/BANG/2025	2015-16	[A] RENUKA SHETTY (EF)	Sri. Madhusudhan, Advocate
15	ITA 1777/BANG/2025	2020-2021	[A] MACHAMADA PONNAPPA PRAKASH (EF)	Sri. C. Ramesh, CA
16	ITA 1913/BANG/2025	2016-17	[A] SUBBALAKSHMI KURADA	
17	ITA 1914/BANG/2025	2018-19	[A] SKF ENGINEERING AND LUBRICATION INDIA PRIVATE LIMITED (RESULTANT COMPANY PURSUANT TO MERGER OF M/S. SKF TECHNOLOGIES INDIA PRIVATE LIMITED)	

CAUSE LIST OF B BENCH FOR 20-JANUARY-2026 (TUESDAY)

**BEFORE HON'BLE WASEEM AHMED, ACCOUNTANT MEMBER
AND HON'BLE SOUNDARARAJAN K., JUDICIAL MEMBER**

IN COURT ROOM 3

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
18	ITA 1915/BANG/2025	2018-19	[A] SKF ENGINEERING AND LUBRICATION INDIA PRIVATE LIMITED (RESULTANT COMPANY PURSUANT TO MERGER OF M/S. SKF TECHNOLOGIES INDIA PRIVATE LIMITED)	
19	ITA 1916/BANG/2025	2020-21	[A] PAVAN KUMAR AGARWAL	
20	ITA 1929/BANG/2025	2013-14	[A] PAVAN KUMAR AGARWAL	
21	ITA 1930/BANG/2025	2019-2020	[A] PAVAN KUMAR AGARWAL	
22	ITA 1943/BANG/2025	2022-2023	[A] PAVAN KUMAR AGARWAL (EF)	
23	ITA 1920/BANG/2025	2024-25	[A] M/S. RAYA NAIK MEMORIAL GOWSHALA TRUST (EF)	Sri. CA. Siddesh Gaddi
24	ITA 1922/BANG/2025	2012-13	[A] VRINDA PASARI	
25	ITA 1928/BANG/2025	2014-15	[A] S. KHODY SLIK TWINSTING FACTORY	

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Assistant Registrar
16-Jan-2026

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INCOME TAX APPELLATE TRIBUNAL, BANGALORE

CAUSE LIST OF B BENCH FOR 21-JANUARY-2026 (WEDNESDAY)

**BEFORE HON'BLE WASEEM AHMED, ACCOUNTANT MEMBER
AND HON'BLE SOUNDARARAJAN K., JUDICIAL MEMBER**

IN COURT ROOM 3

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	ITA 655/BANG/2025	2012-13	[A] K NARAYAN RAJU	Sri. Ravishankar, Advocate
2	ITA 656/BANG/2025	2013-14	[A] K NARAYAN RAJU	Sri. Ravishankar, Advocate
3	ITA 657/BANG/2025	2014-15	[A] K NARAYAN RAJU	Sri. Ravishankar, Advocate
4	ITA 658/BANG/2025	2016-17	[A] K NARAYAN RAJU	Sri. Ravishankar, Advocate
5	ITA 659/BANG/2025	2017-18	[A] K NARAYAN RAJU	Sri. Ravishankar, Advocate
6	ITA 660/BANG/2025	2018-19	[A] K NARAYAN RAJU	Sri. Ravishankar, Advocate
7	ITA 1931/BANG/2025	2020-21	[A] LUMEN INDIA PRIVATE LIMITED	
8	ITA 1935/BANG/2025	2016-17	[A] VIVEKANANADA YOGA ANUSANDHANA SAMSTHANA	
9	ITA 1936/BANG/2025	2021-22	[A] NAVI GENERAL INSURANCE LIMITED (EF+PF)	
10	ITA 1940/BANG/2025	AY 2018-19	[A] S V DISTILLERIES PRIVATE LIMITED (EF)	
11	ITA 1941/BANG/2025	2019-20	[A] RAMANAGARAM NAGALINGASWAMY VASUDEV (EF)	
12	ITA 1945/BANG/2025	2018-19	[A] SRI MARUTHI EDUCATION SOCIETY	Kaveri Thimmaiah, Advocate
13	ITA 1947/BANG/2025	2015-16	[A] SUNDARAI AH SRINIVASAN (EF)	
14	ITA 1958/BANG/2025	2012-13	[A] SANSERA ENGINEERING LIMITED	M/s. Singhvi Dev and Unni LLP, CAS
15	ITA 1959/BANG/2025	2014-15	[A] SANSERA ENGINEERING LIMITED	M/s. Singhvi Dev & Unni LLP, CAS


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16-Jan-2026

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INCOME TAX APPELLATE TRIBUNAL, BANGALORE

CAUSE LIST OF B BENCH FOR 22-JANUARY-2026 (THURSDAY)

**BEFORE HON'BLE WASEEM AHMED, ACCOUNTANT MEMBER
AND HON'BLE SOUNDARARAJAN K., JUDICIAL MEMBER**

IN COURT ROOM 3

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	ITA 1369/BANG/2025	NA	[A] NAIR SEVA SANGHA KARNATAKA (EF)	Sri. T.S. Rajan, CA
2	ITA 1965/BANG/2025	2017-18	[A] THIMMAIAH VENKATESH (EF)	
3	ITA 1967/BANG/2025	2015-16	[A] MOHAMMED YUSUFF (EF)	
4	ITA 1974/BANG/2025	2019-20	[A] SHAISTA KHAN	
5	ITA 1975/BANG/2025	2015-16	[A] VENKATACHALAPATHY DILIP	Sri. CA, Siddesh Gaddi
6	ITA 1976/BANG/2025	2021-22	[A] SANKAR BORA (EF)	
7	ITA 1977/BANG/2025	2021-22	[A] SANKAR BORA (EF)	
8	ITA 1978/BANG/2025	2013-14	[A] UMARFAROOQ ATHANI	Smt. Sheetal Borkar, Advocate
9	ITA 1980/BANG/2025	2019-20	[A] MLA ASSOCIATES	M/s. Murthy & CO., Tax Legal Consultant
10	ITA 1981/BANG/2025	2014-15	[A] MAMATA AJILA	Sri. V Chandrasekhar, Advocate
11	ITA 1982/BANG/2025	2015-16	[A] MAMATA AJILA	Sri. V Chandrashekar, Advocate
12	ITA 1983/BANG/2025	2016-17	[A] MAMATA AJILA	Sri. V Chandrashekar, Advocate
13	ITA 1984/BANG/2025	2017-18	[A] MAMATA AJILA	Sri. V Chandrashekar, Advocate
14	ITA 1985/BANG/2025	2018-19	[A] MAMATA AJILA	Sri. V Chandrashekar, Advocate


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16-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF C BENCH FOR 19-JANUARY-2026 (MONDAY)****BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	BMA 1/BANG/2024	2021-22	[A] SHRI. ALOK BHARTIA	Ms. Leesa Jain. AR
2	BMA 2/BANG/2024	2021-22	[D] ALPANA BHARTIA (EF)	Ms. Leesa Jain. AR
3	BMA 3/BANG/2024	2022	[D] MS SHIVANGINI BHARTIA (EF)	Ms. Leesa Jain. AR
4	BMA 2/BANG/2025	2016-17	[A] MARTIN HENRY CLARE ARNI	Sri. Pranav. AR
5	BMA 3/BANG/2025	2017-18	[A] MARTIN HENRY CLARE ARNI	Sri. Pranav. AR
6	ITA 2618/BANG/2019	2015-16	[A] M/S. AMAZON DEVELOPMENT CENTRE (INDIA) PRIVATE LIMITED	Sri. Ajay Vohra. Sr. Advocate & Sri. Deepashree Rao. Advocate & Ms. Aditi Garg. CA
7	ITA 253/BANG/2021	2016-17	[A] AMAZON DEVELOPMENT CENTRE (INDIA) PRIVATE LIMITED	Sri. Ajay Vohra. Sr. Advocate & Sri. Deepashree Rao. Advocate & Ms. Aditi Garg. CA
8	ITA 813/BANG/2024	2016-17	[A] RAHUL MEKA (V.CHANDRASHEKAR, ADVOCATE)	Sri. Madhusudan U.A.
9	IT(TP)A 2604/BANG/2024	2016-17	[D] AO SMITH INDIA WATER PRODUCTS PRIVATE LIMITED (EF)	Sri. Nikhilesh Cacarla AR
10	IT(TP)A 2304/BANG/2024	2014-15	[D] ABB GLOBAL INDUSTRIES AND SERVICES PRIVATE LIMITED (EF)	Sri. Nirmal Mathew. AR
11	IT(TP)A 1178/BANG/2025	2008-09	[A] IBM INDIA PRIVATE LIMITED	Sri. Kirtan. AR
12	IT(TP)A 1219/BANG/2025	2004-05	[A] IBM INDIA PVT LTD	Sri. Sharath Rao, CA, Ms.Vaidehi, CA & Sri. Dhiraj, Advocate

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16-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF C BENCH FOR 20-JANUARY-2026 (TUESDAY)****BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	BMA 4/BANG/2024	AY 2023-2024	[A] RAMKRISHNA BHALCHANDRA BHAGWAT (E-FILING)	None
2	BMA 6/BANG/2024	2019-20	[A] DR. A S ARVIND, REPRESENTED BY HIS LR DR. KAMINI RAO (EF+PH)	Sri. Hemanth Pai. AR & Sri. Kirath Singh AR
3	BMA 7/BANG/2024	2019-20	[A] DR. KAMINI RAO (EF+PH)	Sri. Hemanth Pai. AR & Sri. Kirath Singh AR
4	BMA 4/BANG/2025	2018-19	[A] MARTIN HENRY CLARE ARNI	Sri. Pranav. AR
5	ITA 352/BANG/2024	2015-16	[A] AMAZON DATA SERVICES IRELAND LIMITED (E-FILING)	Mr. Porus F Kaka, Sr. Advocate & Ms. Deepashree Rao, Advocate & Mr. Manish Kanth, Advocate
6	ITA 353/BANG/2024	2017-18	[A] AMAZON DATA SERVICES IRELAND LIMITED (E-FILING)	Mr. Porus F Kaka, Sr. Advocate & Ms. Deepashree Rao, Advocate & Mr. Manish Kanth, Advocate
7	IT(TP)A 1528/BANG/2024	2020-21	[A] EMIDS TECHNOLOGIES PRIVATE LIMITED	Sri. Darpan Kirpalani. CA
8	IT(TP)A 1833/BANG/2024	2020-21	[A] M/S. TRANE TECHNOLOGIES INDIA PRIVATE LIMITED	Sri. Ketan Ved. AR
9	ITA 1932/BANG/2024	2020-21	[A] LIFESTYLE INTERNATIONAL PRIVATE LIMITED (EF+PH)	Ms. Mahima Goud. Advocate
10	IT(TP)A 2427/BANG/2024	2021-22	[A] M/S. INTERNATIONAL AEROSPACE MANUFACTURING PRIVATE LIMITED	Sri. Shreesh Kumar & Sri. Eshwar Hedge. CA
11	IT(TP)A 2531/BANG/2024	2021-22	[A] TECHNICOLOR INDIA PRIVATE LIMITED	None
12	IT(IT)A 667/BANG/2025	2022-23	[A] ARCADIS N V	Ms. Riya Shah. AR

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16-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF C BENCH FOR 21-JANUARY-2026 (WEDNESDAY)****BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	BMA 5/BANG/2024	2019-20	[A] SHRI. SATISH P. CHANDRA	Sri. S Annamalai. AR
2	IT(TP)A 893/BANG/2022	2018-19	[A] TOYOTA INDUSTRIES ENGINE INDIA PRIVATE LIMITED	Sri. Darpan Kirpalani. CA
3	IT(TP)A 1611/BANG/2024	2011-12	[A] MOOG CONTROLS (INDIA) PRIVATE LIMITED	Sri. Ajit AR
4	ITA 1639/BANG/2024	AY 2020-21	[A] WIPRO KAWASAKI PRECISION MACHINERY PRIVATE LIMITED	Sri. Nageshwar Rao. Advocate
5	IT(TP)A 1742/BANG/2024	2020-21	[A] FMC INDIA PRIVATE LIMITED	Sri. Nageshwar Rao. Advocate & Sri. Parth. Advocate
6	IT(TP)A 1831/BANG/2024	2020-21	[A] M/S. MERITOR CVS INDIA (P) LIMITED	Ms. Megha B Sundaresh. AR
7	IT(TP)A 2443/BANG/2024	2021-22	[A] AMAGI MEDIA LABS PRIVATE LIMITED (EF)	Sri. Karanjot Singh Khurana. AR
8	ITA 2485/BANG/2024	2021-22	[A] KIRLOSKAR TOYOTA TEXTILE MACHINERY PRIVATE LIMITED (EF+PF)	Sri. Darpan Kirpalani. CA
9	IT(TP)A 2581/BANG/2024	2021-22	[A] NOATUM LOGISTICS INDIA PRIVATE LIMITED	Sri. Chavali Narayan. CA
10	ITA 1317/BANG/2025	2013-14	[D] CSG SYSTEMS INTERNATIONAL (INDIA) PRIVATE LIMITED (EF)	Sri. Abdul Kadir AR
11	CO 24/BANG/2025	2013-14	[A] CSG SYSTEMS INTERNATIONAL (INDIA) PRIVATE LIMITED	Sri. Abdul Kadir AR
12	ITA 1298/BANG/2025	2014-15	[D] NVIDIA GRAPHICS PRIVATE LIMITED (EF)	Sri. Chavali Narayan. CA

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16-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF C BENCH FOR 22-JANUARY-2026 (THURSDAY)****BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	IT(TP)A 2487/BANG/2024	2015-16	[D] ARIBA TECHNOLOGIES INDIA PRIVATE LIMITED (EF)	Sri. Manju Prasad. AR
2	IT(TP)A 2512/BANG/2024	2013-14	[D] ARIBA TECHNOLOGIES INDIA PRIVATE LIMITED (EF)	Sri. Manju Prasad. AR
3	CO 9/BANG/2025	2013-14	[A] ARIBA TECHNOLOGIES INDIA PRIVATE LIMITED (EF-PF)	Sri. Manju Prasad. AR
4	CO 10/BANG/2025	2015-16	[A] ARIBA TECHNOLOGIES INDIA PRIVATE LIMITED (EF-PF)	Sri. Manju Prasad. AR
5	ITA 1621/BANG/2024	2020-21	[A] CATERPILLAR FINANCIAL SERVICES INDIA PRIVATE LIMITED (E-FILING)	Sri. Nageshwar Rao. Advocate
6	ITA 1714/BANG/2024	AY 2020-21	[A] EUROFINS PEENYA RESOURCES PRIVATE LIMITED (EF+PH)	Sri. Parth, Advocate
7	ITA 2239/BANG/2024	AY 2021-22	[A] EUROFINS GENOMICS INDIA PRIVATE LIMITED (EF)	Sri. Parth, Advocate
8	ITA 2552/BANG/2024	2021-22	[A] EUROFINS ANALYTICAL SERVICES INDIA PRIVATE LIMITED (EF)	Sri. Parth, Advocate
9	IT(TP)A 2616/BANG/2024	2021-22	[A] THYSSENKRUPP AEROSPACE INDIA PRIVATE LIMITED	Sri. Basirah Ashai. AR
10	IT(TP)A 2624/BANG/2024	2014-15	[D] ADAMAS BUILDERS PVT. LTD (EF)	Sri. Chavali Narayan. CA
11	IT(TP)A 2478/BANG/2024	2021-22	[A] ADAMAS BUILDERS PRIVATE LIMITED	Ms. Tanmayee Rajkumar. AR
12	ITA 172/BANG/2025	2010-2011	[A] BOSCH GLOBAL SOFTWARE TECHNOLOGIES PRIVATE LIMITED (EF+PF)	Ms. Mahima Goud. Advocate
13	ITA 185/BANG/2025	2020-2021	[A] KOHLER CO. (EF)	Ms. Divya Motwani. Advocate
14	ITA 665/BANG/2025	AY 2021-22	[A] MENZIES AVIATION BOBBA(BANGALORE) PRIVATE LIMITED (EF+PF)	Ms. Divya Motwani. AR
15	ITA 1640/BANG/2025	2020-21	[A] SANTANU ARUN NANDI	Sri. Suresh. AR


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16-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF PART HEARD MATTERS,****FOR 19-JANUARY-2026 (MONDAY)****BEFORE SHRI WASEEM AHMED, ACCOUNTANT MEMBER
AND SHRI KESHAV DUBEY, JUDICIAL MEMBER**

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1067	BANG	2025	2015-16	[A] M C PONNAPPA	B	

FOR 20-JANUARY-2026 (TUESDAY)**BEFORE SHRI PRASHANT MAHARISHI, VICE PRESIDENT
AND SHRI SOUNDARARAJAN K., JUDICIAL MEMBER**

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1175	BANG	2025	2012-13	[A] SNEHALATHA SINGHI	B	

**BEFORE SHRI WASEEM AHMED, ACCOUNTANT MEMBER
AND SHRI SOUNDARARAJAN K., JUDICIAL MEMBER**

PART HEARD MATTERS AFTER THE REGULAR BENCH									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	1081	BANG	2025	2018-19	[A] KARNATAKA TELECOM DEPARTMENT EMPLOYEES CO-OPERATIVE SOCIETY LIMITED (EF)	A	EF	
2	ITA	1082	BANG	2025	2020-21	[A] KARNATAKA TELECOM DEPARTMENT EMPLOYEES CO-OPERATIVE SOCIETY LIMITED (EF)	A	EF	
3	ITA	1083	BANG	2025	2022-23	[A] KARNATAKA TELECOM DEPARTMENT EMPLOYEES CO-OPERATIVE SOCIETY LIMITED (EF)	A	EF	

FOR 22-JANUARY-2026 (THURSDAY)**BEFORE SHRI WASEEM AHMED, ACCOUNTANT MEMBER
AND SHRI SOUNDARARAJAN K., JUDICIAL MEMBER**

PART HEARD MATTERS AFTER THE REGULAR BENCH									
Sri	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	810	BANG	2023	2015-16	[A] M/S. CITADEL DEVELOPERS	A		
2	ITA	811	BANG	2023	2016-17	[A] M/S. CITADEL DEVELOPERS	A		
3	ITA	812	BANG	2023	2017-18	[A] M/S. CITADEL DEVELOPERS	A		
4	ITA	1107	BANG	2023	2016-17	[D] CITADEL DEVELOPERS (E-FILING)	A		e-filing

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CAUSE LIST OF A BENCH FOR 27-JANUARY-2026 (TUESDAY)

BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE SOUNDARARAJAN K., JUDICIAL MEMBER

IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	ITA 2011/BANG/2025	2015-16	[D] ARUN KUMAR PILLAI (EF)	
2	ITA 2012/BANG/2025	2016-17	[D] ARUN KUMAR PILLAI (EF)	
3	ITA 2013/BANG/2025	2017-18	[D] ARUN KUMAR PILLAI (EF)	
4	ITA 2017/BANG/2025	2018-19	[A] JOYDEEP MUKHERJEE (EF)	Shri. Pranavkrishna, Advocate
5	ITA 2022/BANG/2025	2021-22	[A] LEENAYAN MARTIN	M/s. Kutsa Legal, Advocate
6	ITA 2023/BANG/2025	2016-17	[A] ARNI GOPALASWAMY KRISHNASWAMY	M/s. Kutsa Legal, Advocates
7	ITA 2024/BANG/2025	2017-18	[A] ARNI GOPALASWAMY KRISHNASWAMY	M/s. Kutsa Legal, Advocates
8	ITA 2025/BANG/2025	2011-12	[A] BALAJI AGARBATHI COMPANY PRIVATE LIMITED	Sri. S.Parthasarathi, Advocate
9	ITA 2031/BANG/2025	2018	[D] KARLE HOMES PVT LTD (EF)	
10	ITA 2034/BANG/2025	2022	[D] KARLE HOMES PVT LTD (EF)	
11	ITA 2032/BANG/2025	2025-26	[A] KVG MEMORIAL TRUST (EF)	
12	ITA 2033/BANG/2025	2026-27	[A] KVG MEMORIAL TRUST (EF)	

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CAUSE LIST OF A BENCH FOR 28-JANUARY-2026 (WEDNESDAY)

**BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE SOUNDARARAJAN K., JUDICIAL MEMBER**

IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	ITA 1235/BANG/2025	2021-22	[A] CISCO COMMERCE INDIA PRIVATE LIMITED (EF)	Sri. Nageshwar Rao. Advocate
2	ITA 1342/BANG/2025	2013-14	[A] AZAD ISPAT INDIA PRIVATE LIMITED	Smt. Roja D. AR
3	ITA 1607/BANG/2025	NA	[A] KHAJA EDUCATION SOCIETY	Sri. Shiva Prasad Reddy. AR
4	ITA 1608/BANG/2025	NA	[A] KHAJA EDUCATION SOCIETY	Sri. Shiva Prasad Reddy. AR
5	ITA 2035/BANG/2025	2011-12	[A] KASTURI RAJUPETA	
6	ITA 2042/BANG/2025	2017-18	[A] LATE ADIREDDY RAMA REDDY L/R BY T N JAYALAKSHMI	Sri. Avinash Mallya, Advocate
7	ITA 2043/BANG/2025	2016-17	[A] BHASAKARIBASAVA REDDY	Sri. B V Raveendranath, CA
8	ITA 2047/BANG/2025	2016-17	[A] BASAVESHWER DEVALAY ENGLISH MEDIUM HIGHER PRIMARY SCHOOL	
9	ITA 2051/BANG/2025	2014-15	[A] KTWO TECHNOGY SOLUTIONS PRIVATE LIMITED	Dr. Sheetal Borkar, Advocate
10	ITA 2063/BANG/2025	2015-16	[A] APOLLO AEROSPACE COMPONENTS INDIA PRIVATE LIMITED	
11	ITA 2065/BANG/2025	2022-23	[A] CHANNAMMA RACHAPPA SARADAGI	Sri. CA Siddesh Gaddi
12	ITA 2066/BANG/2025	2017-18	[A] DIVYASREE R O W PROJECTS PRIVATE LIMITED	M/s. Mallya & Mallya, Advocate
13	ITA 2067/BANG/2025	2018-19	[A] BALAKRISHNA THASARATHAMURTHY	Sri. Rajeev Channappa Nulvi, Advocate
14	ITA 2069/BANG/2025	2018-19	[A] KOTESHWARA V S S BANK	Mr. Akshaya.K.S, CA

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CAUSE LIST OF A BENCH FOR 29-JANUARY-2026 (THURSDAY)

**BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE SOUNDARARAJAN K., JUDICIAL MEMBER**

IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	ITA 1025/BANG/2024	2011-12	[A] M/S. KARIGANUR MINERAL MINING INDUSTRY(100% EOU)	Sri. Siva Prasad Reddy, ITP
2	ITA 1026/BANG/2024	2013-14	[A] M/S. KARIGANUR MINERAL MINING INDUSTRY (100% EOU)	Sri. Siva Prasad Reddy, ITP
3	ITA 2086/BANG/2025	2011-12	[A] KARNATAKA STATE BEVERAGES CORPORATION LIMITED	Shri. S Annamalai, Advocate
4	ITA 2087/BANG/2025	2012-13	[A] KARNATAKA STATE BEVERAGES CORPORATION LIMITED	Shri. S Annamalai, Advocate
5	ITA 2096/BANG/2025	2015-16	[A] HOSAHALLI KRISHNAMURTHY RAO PAWAR DEEPAK PAWAR (EF)	
6	ITA 2097/BANG/2025	2016-17	[D] BOYANCE INFRASTRUCTURE PRIVATE LTD (EF)	
7	ITA 2098/BANG/2025	2022	[D] BOYANCE INFRASTRUCTURE PRIVATE LTD (EF)	
8	ITA 2101/BANG/2025	2014-15	[D] DAVANAM CONSTRUCTIONS PVT LTD (EF)	
9	ITA 2102/BANG/2025	2017-18	[D] DAVANAM CONSTRUCTIONS PVT LTD (EF)	
10	ITA 2103/BANG/2025	2018-19	[D] DAVANAM CONSTRUCTIONS PVT LTD (EF)	

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CAUSE LIST OF C BENCH FOR 27-JANUARY-2026 (TUESDAY)**BEFORE HON'BLE WASEEM AHMED, ACCOUNTANT MEMBER
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	SA 35/BANG/2025	2020-21	[A] KOCH BUSINESS SOLUTIONS INDIA PRIVATE LIMITED (EF+PF)	Sri. Chavali Narayanan - CA
2	ITA 1844/BANG/2024	2020-21	[A] KOCH BUSINESS SOLUTIONS INDIA PRIVATE LIMITED (EF)	Sri. Chavali Narayanan - CA
3	ITA 2074/BANG/2024	2011-12	[D] ANALOG DEVICES INDIA PRIVATE LIMITED (EF)	Smt. Tanmayee Rajkumar Advocate & Ms. Mansa Ananthan & Sri. Nirmal Mathew Advocate
4	ITA 2075/BANG/2024	2012-13	[D] ANALOG DEVICES INDIA PRIVATE LIMITED (EF)	Smt. Tanmayee Rajkumar Advocate & Ms. Mansa Ananthan & Sri. Nirmal Mathew Advocate
5	ITA 2076/BANG/2024	2013-14	[D] ANALOG DEVICES INDIA PRIVATE LIMITED (EF)	Smt. Tanmayee Rajkumar Advocate & Ms. Mansa Ananthan & Sri. Nirmal Mathew Advocate
6	CO 25/BANG/2025	2011-12	[A] ANALOG DEVICES INDIA PRIVATE LIMITED	Smt. Tanmayee Rajkumar Advocate & Ms. Mansa Ananthan & Sri. Nirmal Mathew Advocate
7	CO 26/BANG/2025	2012-13	[A] ANALOG DEVICES INDIA PRIVATE LIMITED	Smt. Tanmayee Rajkumar Advocate & Ms. Mansa Ananthan & Sri. Nirmal Mathew Advocate
8	CO 27/BANG/2025	2013-14	[A] ANALOG DEVICES INDIA PRIVATE LIMITED	Smt. Tanmayee Rajkumar Advocate & Ms. Mansa Ananthan & Sri. Nirmal Mathew Advocate
9	IT(TP)A 1591/BANG/2024	2020-21	[A] CGI INFORMATION SYSTEMS AND MANAGEMENT CONSULTANTS PRIVATE LIMITED	Sri. Chavali Narayan, CA
10	ITA 1366/BANG/2024	2020-21	[A] SIVANTOS INDIA PRIVATE LIMITED (E-FILING)	Sri. Vishal Kalra Advocate
11	ITA 1739/BANG/2024	2020-21	[A] TOYOTA INDUSTRIES ENGINE INDIA PRIVATE LIMITED (EF)	Sri. Darpan Kirpalani, CA

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CAUSE LIST OF C BENCH FOR 27-JANUARY-2026 (TUESDAY)**BEFORE HON'BLE WASEEM AHMED, ACCOUNTANT MEMBER
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
12	ITA 2228/BANG/2024	2021-22	[A] GXS INDIA TECHNOLOGY CENTRE PRIVATE LIMITED (EF+PH)	Sri. Taranjeet Kaur. AR
13	ITA 2426/BANG/2024	2015-16	[A] ABB INDIA LIMITED	Sri. Nirmal Mathew. Advocate
14	ITA 2467/BANG/2024	2014-15	[D] ABB INDIA LIMITED (EF)	Sri. Nirmal Mathew. Advocate
15	ITA 2468/BANG/2024	2015-16	[D] ABB INDIA LIMITED (EF)	Sri. Nirmal Mathew. Advocate
16	ITA 182/BANG/2025	2015-16	[A] UNISYS INDIA PVT LTD (EF)	Sri. Manju Pd. AR
17	IT(IT)A 664/BANG/2025	2015-16	[A] ABBUR SUBRAMANYAM VENKATA KUMAR (EF)	Sri. Hemanth Pai. AR & Sri. Kirath Singh Marhas. AR
18	IT(TP)A 870/BANG/2025	2021-22	[A] WIPRO GE HEALTHCARE PRIVATE LIMITED	Sri. Sandeep Huilgol. Advocate
19	IT(TP)A 954/BANG/2025	2018	[D] M/S VENA ENERGY JMD POWER PRIVATE LIMITED. (EF)	Sri. Dhiraj. Advocate


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CAUSE LIST OF C BENCH FOR 28-JANUARY-2026 (WEDNESDAY)**BEFORE HON'BLE WASEEM AHMED, ACCOUNTANT MEMBER
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	ITA 299/BANG/2021	2016-17	[A] IQVIA RDS (INDIA) PRIVATE LIMITED	Ms. Riya Shah. AR
2	ITA 298/BANG/2022	2017-18	[A] M/S. IQVIA RDS (INDIA) PRIVATE LIMITED	Ms. Riya Shah. AR
3	IT(TP)A 890/BANG/2025	2011-12	[D] Ariba Technologies India Private Limited (EF)	Sri. Manju Prasad. AR
4	CO 16/BANG/2025	2011-12	[A] Ariba Technologies India Private Limited (EF+PF)	Sri. Manju Prasad. AR
5	IT(TP)A 375/BANG/2023	2016-17	[A] M/S.MERCEDES-BENZ RESEARCH & DEVELOPMENT PRIVATE LIMITED	Sri. Kamal Sawhney. Advocate
6	IT(TP)A 652/BANG/2023	2016-17	[D] MERCEDES BENZ RESEARCH AND DEVELOPMENT INDIA PRIVATE LIMITED ((EF))	Sri. Kamal Sawhney. Advocate
7	IT(IT)A 618/BANG/2023	2011-12	[A] SHRI. DEBARSHI SENGUPTA ((HCD))	Sri. Balram R Rao. Advocate
8	IT(TP)A 1869/BANG/2024	2020-21	[A] ONMOBILE GLOBAL LIMITED	Sri. Nirmal Mathew. Advocate
9	IT(TP)A 2125/BANG/2024	AAACO3900E	[A] ONMOBILE GLOBAL LIMITED	Sri. Nirmal Mathew. Advocate
10	ITA 1879/BANG/2024	2013-14	[A] VERIFONE INDIA TECHNOLOGY PRIVATE LIMITED	Sri. Abdul Kadir Jawadiwala. CA
11	IT(TP)A 2174/BANG/2024	2014-15	[A] IBM INDIA PRIVATE LIMITED	Sri. Ajay Rotti. CA
12	IT(TP)A 2537/BANG/2024	2021-22	[A] MANYATA PROMOTERS PRIVATE LIMITED	Sri. Ajay Rotti. CA
13	IT(TP)A 2554/BANG/2024	2021-22	[A] INFINEON TECHNOLOGIES SEMICONDUCTOR INDIA PRIVATE LIMITED (EF+PF)	Sri. Manju Prasad. AR
14	IT(TP)A 2217/BANG/2024	2021-22	[A] CGI INFORMATION SYSTEMS AND MANAGEMENT CONSULTANTS PRIVATE LIMITED	Sri. Ullal Kamath. AR
15	IT(TP)A 174/BANG/2025	2021-22	[A] WATERS INDIA PRIVATE LIMITED	Ms. Riya Shah. AR


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CAUSE LIST OF C BENCH FOR 29-JANUARY-2026 (THURSDAY)**BEFORE HON'BLE WASEEM AHMED, ACCOUNTANT MEMBER
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	ITA 3431/BANG/2018	2014-15	[A] LM WIND POWER BLADES (INDIA) PVT. LTD.	Sri. Manju Prasad. AR
2	ITA 2503/BANG/2019	2015-16	[A] M/S. LM WIND POWER BLADES (INDIA) PRIVATE LIMITED	Sri. Manju Prasad. AR
3	IT(TP)A 1813/BANG/2024	2020-21	[A] SAFT INDIA PRIVATE LIMITED	Sri. Darpan Kirpalani.CA
4	IT(TP)A 2474/BANG/2024	2021-22	[A] SAFT INDIA PRIVATE LIMITED	Sri. Darpan Kirpalani.CA
5	IT(TP)A 2141/BANG/2024	2021-22	[A] COMPUTACENTER INDIA PRIVATE LIMITED	Ms. Sahithi. CA
6	IT(TP)A 2210/BANG/2024	2021-22	[A] SUBEX DIGITAL LLP	Sri. Aditya Raipuria. AR
7	ITA 1846/BANG/2024	AY 2020-21	[A] RAMYAM INTELLIGENCE LAB PRIVATE LIMITED (EF)	Sri. Vishal Kalra. Advocate
8	ITA 2514/BANG/2024	2021-22	[A] PARAMETRIC TECHNOLOGY (INDIA) PRIVATE LIMITED (EF)	Sri. Darpan Kirpalani.CA
9	ITA 162/BANG/2025	2019-20	[A] RAMYA TUMKUR GURUCHANNABASAPPA (EF)	Sri.P S Shivaswamy AR
10	IT(IT)A 557/BANG/2025	2018-19	[A] THE MATHWORKS INC (EF)	Ms. Divya Motwani. AR
11	IT(TP)A 1137/BANG/2025	2020-21	[A] GMR AIRPORTS LIMITED	Sri. Jagdish K. AR
12	ITA 1624/BANG/2025	2009-10	[D] M/S. MPHASIS SOFTWARE AND SERVICES (INDIA) PRIVATE LIMITED (EF)	Sri. Ankur Pai. AR


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CAUSE LIST OF SMC BENCH FOR 27-JANUARY-2026 (TUESDAY)**BEFORE HON'BLE WASEEM AHMED, ACCOUNTANT MEMBER
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	ITA 166/BANG/2025	2018-19	[A] VIJAYKUMAR (SMC)	Sri. T R Satyanarayana, Advocate
2	ITA 810/BANG/2025	2016-17	[A] ARJUN KESHAVA MURTHY PERIKAL	Sri. H. Anil Kumar, CA
3	ITA 1233/BANG/2025	2017-18	[A] MANDYAM KRISHNAKUMAR SATHYANARAYANA (EF)	Sri. Yalappa, AR
4	ITA 1363/BANG/2025	2018-19	[A] SARITHA FLAVINA DSOUZA (EF)	Sri. Akash, AR
5	ITA 1661/BANG/2025	2017-18	[A] RANGANATHA TARIKERE SIDDAPPA (EF)	NONE
6	ITA 1873/BANG/2025	2017-18	[A] HAMDARD CO-OPERATIVE SOCIETY LIMITED	NONE
7	ITA 1939/BANG/2025	2017-18	[A] PALAPETTY VELAPPAN SHAKTHIDARAN (EF)	NONE
8	ITA 1970/BANG/2025	2018-2019	[A] UPAMA ROY (EF)	Sri. Balagopal Menon, Advocate
9	ITA 1994/BANG/2025	2017-18	[A] RAJESH GUJJAR (EF)	Smt. Nithya S, Advocate
10	ITA 2078/BANG/2025	2016-17	[A] CANARA GOODS TRANSPORT	Smt. Sheetal Borker, Advocate
11	ITA 2079/BANG/2025	2017-18	[A] BHARATHI KRISHNAPPA	NONE
12	ITA 2186/BANG/2025	2019-20	[A] GAURAV RAJAN GHOOA (EF)	Ms. Rina Maria Joseph, AR

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CAUSE LIST OF SMC BENCH FOR 28-JANUARY-2026 (WEDNESDAY)

**BEFORE HON'BLE WASEEM AHMED, ACCOUNTANT MEMBER
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER**

IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	ITA 1771/BANG/2025	2015-16	[A] NARAYANA MURTHY SRINIVASA (EF)	Sri. Saptarshi Mukhopadhyay, Advocate
2	ITA 1772/BANG/2025	2016-17	[A] NARAYANA MURTHY SRINIVASA (EF)	Sri. Saptarshi Mukhopadhyay, Advocate
3	ITA 1933/BANG/2025	2018-19	[A] DEVADAS ANUP	Sri. Shiva Kumar, CA
4	ITA 2018/BANG/2025	2015-16	[A] MUTHKUMAR NAGARAJ SANDEEP KUMAR (EF)	None
5	ITA 2028/BANG/2025	2020-21	[A] KANAKAPURA VENKATARAMANASWAMY MADHUSUDHAN KARTHIK (EF)	Sri. Likith Patel, Advocate
6	ITA 2039/BANG/2025	2015-16	[A] AMMATI VENKATACHALAPATHISETTY SATISH KUMAR	Smt. Sheetal Borker, Advocate
7	ITA 2040/BANG/2025	2017-18	[A] AMMATI VENKATACHALAPATHISETTY SATISH KUMAR	Smt. Sheetal Borker, Advocate
8	ITA 2041/BANG/2025	2018-19	[A] AMMATI VENKATACHALAPATHISETTY SATISH KUMAR	Smt. Sheetal Borker, Advocate
9	ITA 2141/BANG/2025	2017-18	[A] BABULAL RAMESHWARI	Ms. Ema Bindu, Advocate
10	ITA 2151/BANG/2025	2022-2023	[A] KITHALEBYLE RAMAPPA BHASKAR (EF)	Sri. Narendra Sharma, Advocate

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CAUSE LIST OF SMC BENCH FOR 29-JANUARY-2026 (THURSDAY)**BEFORE HON'BLE WASEEM AHMED, ACCOUNTANT MEMBER
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	ITA 743/BANG/2023	2012-13	[A] M/S. DEEPA CREDIT CO-OPERATIVE SOCIETY LTD (SMC)	Sri. S.V.Ravishankar, Advocate
2	ITA 868/BANG/2025	2018-2019	[A] BABY (EF)	Sri. Likith Patel, Advocate
3	ITA 1170/BANG/2025	2017-18	[A] BALAMURUGAN RAJSUNIL	Sri. Gurudatta, CA
4	ITA 1187/BANG/2025	2015-16	[A] VISWANATHAN PADMANABHAN (EF)	Sri. Likith Patel, Advocate
5	ITA 1294/BANG/2025	2017-18	[A] MUNIYAPPA NAGARAJ (EF)	Sri. Likith Patel, Advocate
6	ITA 1622/BANG/2025	2018-19	[A] SHREE JAGADGURU MOUNESHWAR PATTIN SAHAKARI SANGH NIYAMIT (EF)	Ms. Nithya S, Advocate
7	ITA 1889/BANG/2025	2017-18	[A] SRINIVASAPPA HARISH	Sri. Mahesh G, CA
8	ITA 1946/BANG/2025	2018-19	[A] TAKRAR RANGANATHA RAO NAGASHREE	Ms. Sahana T.H.M, Advocate
9	ITA 1995/BANG/2025	2017-18	[A] RESHMA KETAN DOSHI (EF)	Smt. Nitya, Advocate
10	ITA 2052/BANG/2025	2006-07	[A] BHARGAVI GOPINATH	Sri. S.V.Ravishankar, Advocate
11	ITA 2081/BANG/2025	2017-18	[A] SHRI. SHANTHISAGAR CO OP CREDIT SOCIETY LIMITED	Ms. Sahana T.H.M, Advocate
12	ITA 2137/BANG/2025	2015-16	[A] HASTI BUILDINGS PRIVATE LIMITED	Dr. Sheetal Borker, Advocate

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